

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1520  
ANSWERED ON:02.12.2005  
DABHOL POWER PROJECT  
Narhire Smt. Kalpana Ramesh

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government of Maharashtra has submitted a proposal to restart the Dabhol Power Project;
- (b) if so, the details thereof indicating power tariff payable by Government of Maharashtra, Central Government Organizations and the consumer to DPC; and
- (c) the financial viability of the project?

**Answer**

THE MINISTER OF POWER ( SHRI P.M. SAYEED )

(a) & (b) : The various aspects for restart of the Dabhol power project including its financial viability have been deliberated among concerned stakeholders including the Government of Maharashtra under the overall supervision of the Empowered Group of Ministers set up by the Government of India to examine and decide all issues related to the project. Consequent to these deliberations, various activities for early restart of the project have commenced at the project site.

The final power tariff payable would depend upon the purchase price of the fuel i.e. Liquefied Natural Gas (LNG) and would be determined by the appropriate Regulatory Commission.

(c) : M/s. SBI Caps were appointed as consultants to the Government of India for advice on the financial viability. Due diligence about viability was also carried out by Industrial Development Finance Corporation (IDFC) on behalf of National Thermal Power Corporation (NTPC) and Gas Authority of India Ltd. (GAIL) who are promoters of the restructured project. These institutions recommended that the project was found viable subject to fulfillment of certain assumptions made at the time of restructuring.